

related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:

- (i) First Report on Demands for Grants (2004-2005) of the Ministry of Personnel, Public Grievances and Pensions; and
- (ii) Second Report on Demands for Grants (2004-2005) of the Ministry of Law and Justice.

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI R.S. GAVAI (Maharashtra) : Sir, I present the Hundred and Fifty-second Report (in English and Hindi) of the Committee on Subordinate Legislation on the Statutory Orders laid on the Table of the Rajya Sabha during the 200th Session.

SPECIAL MENTIONS

Need to prevent the spread of Japanese encephalitis virus in the country

प्रो . एम.एम. अग्रवाल (उत्तर प्रदेश) : सभापति महोदय, मैं "देश के विभिन्न राज्यों में फैल रही जापानी एन्सेफलाइटिस बीमारी को रोकने की आवश्यकता" विषय पर अपना विशेष उल्लेख सदन के पटल पर रखता हूँ।

MR. CHAIRMAN : Shrimati Hema Malini. Absent. Shri Lalitbhai Mehta. Absent. Shri Sudarsana Natchiappan.

Demand for a revival package for Madras Fertilizers Ltd. Chennai

SHRI E. M. SUDARSANA NATCHIAPPAN (Tamil Nadu) : Sir, I lay on the Table my Special Mention regarding the demand for a revival package for Madras Fertilizers Limited, Chennai.

MR. CHAIRMAN : Shri Urkhao Gwra Brahma. Absent. Shri Kalraj Mishra. Absent. Shri Rama Muni Reddy Sirigireddy. Absent. Shrimati Vanga Geetha. Absent. Shrimati S. G. Indira. Absent. Shri Vijay Singh Yadav.

Demand to grant B.H.U.I.T the status of I.I.T

श्री विजय सिंह यादव(बिहार) : सभापति महोदय, मैं अपना विशेष उल्लेख जो कि बी.एच.यू.आई.टी. को आई.आई.टी. का स्टेट्स दिलाने के संबंध में है, सभापटल पर रखता हूँ।